

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 559 OF 2012

Thursday, this the 20th day of December, 2012

CORAM:

**HON'BLE Dr. K.B.S. RAJAN , JUDICIAL MEMBER
HON'BLE Mr.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

N Surendran Pillai,
S/o.Narayana Pillai (Late),
Rtd. Postman, Chavara,
Residing at Vavakkattil,
Neendakara P.O,Kollam

- Applicant

(By Advocate Mr.V Sajith Kumar)

Versus

1. Union of India Represented by Secretary
to the Government
Department of Post,
Ministry of Communication
Government of India, New Delhi – 110 001
2. The Chief Postmaster General
Kerala Circle, Trivandrum – 695 101
3. The Superintendent of Post Office,
Kollam Postal Division, Kollam – 691 001

- Respondents

(By Advocate Ms.Jishamol Cleetus, ACGSC)

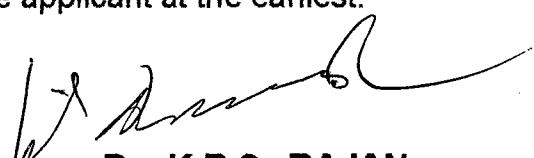
The application having been heard on 20.12.2012, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE DR.K.B.S RAJAN, JUDICIAL MEMBER

According to the counsel for the parties, the benefits have already been granted. Accordingly, this Original Application is closed. It is expected that respondents shall pay the monetary benefits accrued to the applicant at the earliest.

K. GEORGE JOSEPH
ADMINISTRATIVE MEMBER
SV


Dr. K.B.S. RAJAN
JUDICIAL MEMBER